

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHIOA/TAR/RA/CCP No. 1743 1988 CCP-144/90S. P. Yadav
APPLICANT(S)D. S. Chaudhary
COUNSELU.O.I.
RESPONDENT(S)VERSUS
COUNSEL

Date	Office Report	Orders
		<p>4.9.1990.</p> <p>The petitioner present in person and prays for adjournment as his counsel is not available. List on 11.9.1990.</p> <p><i>Dec</i> <i>Dec</i></p> <p>(J. P. Sharma) (P. C. Jain) Member (J) Member (A)</p>
		<p>11.9.1990.</p> <p>Present : Shri D. S. Choudhary, Counsel for the petitioner.</p> <p>We have heard the learned counsel for the petitioner on the maintainability of the CCP. He prays for permission to withdraw the same. CCP-144/90 is accordingly dismissed as withdrawn.</p> <p><i>Dec</i> <i>Dec</i></p> <p>(J. P. Sharma) (P. C. Jain) Member (J) Member (A)</p>